

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 771/2016
CA NO.

CORAM:

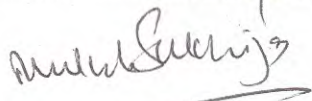
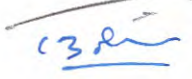
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

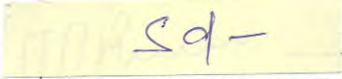
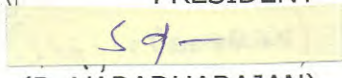
NAME OF THE COMPANY: Vasundhara Celebrations Pvt Ltd

SECTION OF THE COMPANIES ACT:391(2)7394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	MUKESH SUKHIA	ADV	PETITIONER	
2	C. Baboni	Company President	FOR RD (NR)	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)